

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Civil Contempt No.200/00061/2017**

Jabalpur, this Friday, the 22<sup>nd</sup> day of December, 2017

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Irfan Khan, son of late Shri Rajjak Khan, aged about 24 years, resident of 666, Baidrana Mohalla Garha, District Jabalpur, M.P Pin Code – 482001.

**-Applicant/Petitioner**

(By Advocate – Shri Saurabh Tiwari)

**V e r s u s**

1. Shri Manoj Sinha through Secretary, Ministry of Telecommunication, 20, Ashoka Road, Sanchar Bhawan, New Delhi – 110001.
2. Shri Anupam Shrivastava through Secretary, Managing Director, Bharat Sanchar Nigam, Harishchandra Mathur Lane, Janpad, New Delhi – 110001.
3. Shri Anupam Shrivastava, Chairman and Managing Director, Bharat Sanchar Nigam Limited, Bharat Sanchar Bhawan, Harishchandra Mathur Lane, Janpath, New Delhi – 110001.
4. Bharat Kumar Jog, Chief General Manger, District Telecom, Opposite Madhya Pradesh High Court, Jabalpur, M.P. – 482001.

**- Respondents/Contemnors**

(By Advocate – Shri Amit Mishra)

**O R D E R**

**By Navin Tandon, AM.**

Learned counsel for the petitioner seeks to withdraw this Contempt Petition with liberty to file a fresh Original Application.

2. Accordingly, CCP is dismissed as withdrawn with liberty as aforesaid. Notices are discharged.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
am/-

**(Navin Tandon)**  
**Administrative Member**